

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 912

Dated: 29.12.2015

In the interest of the administration of justice, following transfers and postings of the Judicial Officers are ordered:

1. Sh. Aijaz Ahmad Mir, Special Judge, Anti-Corruption (CBI Cases), Srinagar, is transferred and posted as Principal District and Sessions Judge, Pulwama, against an available post.
2. Sh. Yash Paul Kotwal, 3rd Additional District Judge, TADA, Jammu, is transferred and posted as Special Judge, Anti-Corruption (CBI Cases), Srinagar, vice Shri Aijaz Ahmad Mir.
3. Sh. Kishore Kumar, Additional District Judge, Anti-Corruption, Jammu, is transferred and posted as 3rd Additional District Judge, TADA, Jammu (earmarked as Fast Track Court to deal with rape cases in the District), vice Sh. Yash Paul Kotwal.
4. Sh. Ashok Kumar Koul, Special Judge, Anti-Corruption, Jammu, shall hold the additional charge of the Court of Additional District Judge, Anti-Corruption, Jammu.

BY ORDER


(M. K. Hanjura)
Registrar General

No: 33789-11/GS

Dated: 29.12.2015

Copy to the:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- 2) Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
- 3) Registrar Vigilance, High Court of J&K, Jammu,
- 4) Secretary to Govt., Deptt. of LJ&PA, Govt. of J&K, Jammu,
- 5) Registrar Judicial, High Court of J&K, Jammu/Srinagar,
- 6) Principal District and Sessions Judge, Jammu/Srinagar,
.....for information.
- 7) Special Judge, Anti-Corruption (CBI Cases), Srinagar,
- 8) Special Judge, Anti-Corruption, Jammu
- 9) 3rd Additional District Judge, TADA, Jammu,
- 10) Additional District Judge, Anti-Corruption, Jammu
- 11) Sh. _____,
.....for information and necessary action.
- 12) Incharge NIC, High Court of J&K, for uploading the same on the High Court Website.
- 13) Office file.


Deputy Registrar (GS)